

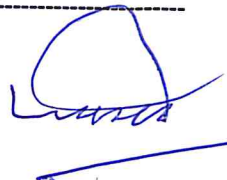
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 120/17 in CP(IB) No.65/ BB/2017	-	For hearing	Rule-7 of IB	Eolane Electronics Bangalore Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	GORUR N VENKATA Raman R P AE EOLANE	MS EOLANE ELECTRONICS BLR (P) LTD CORP - DEBTOR	
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2. ABHISIT ATUR
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ORDER

Matter is listed today for hearing in I.A 160/17. R.P is present. He has filed objections. We have heard both ^{now} on this Application. R.P informed the Tribunal that, he has already made publication for invitation of expression of interest it will be open till 24/11/2017. Therefore, I.A 160/17 is also ^{to be} listed after 24/11/2017. Counsel for Worker Union for impleading as Applicant. ^{was present} List it on 4/12/2017.


Member (T)


Member (J)